

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 10th November, 2014

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 162/2014	Dr. Subhash C Pandey Vs. Union of India & 8 Ors.	Dr. Subhash C Pandey, Adv. Mr. Rajendra Babbar, Adv. for R-1 Mr. Shivendu Joshi, Adv. for 8 Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7	
2.	Original Application No. 111/2013	Dr. Subhash C Pandey Vs. Municipal Corporation 7 & ors.	Dr. Subhash C Pandey Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Mr. Shivendu Joshi, Adv. for R-3 for Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, ADV. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B	
3.	Original Application No. 36/2014 (W.P. No152/2009)	Sarvajanik Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shroti Adv. Mr. Vijay Kumar Choudhary Adv. For BMC	
4.	Original Application No. 308/2014 (CZ)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv.	

5.	Original Application No. 320/2014 (CZ)	Praveen Patkar Vs. Sarala Tower & Ors.	Mr. Rohit Sharma Adv.	
6.	Original Application No. 311/2014 (THC) (M.A.No.605/14)	Girija Singh Vs. State of M.P. & 3 Ors.	Mr. Pratab Narayan Mishra Adv.	
7.	Appeal No. 10/2013	Bhagat Ram Sahu & Ors. Vs. Union of India & 5 Ors.	Mr. Sudha Bhardwoj, Advocate Ms. Parul Bhadoria, Adv. for R-3 for Mr. Purushendra Kaura Adv. Mr. S.S. Chouhan Adv. For R-3,4 Mr. O.M.S. Sheivastava Adv. For MOEF Mr. Dharamveer Sharma Adv. For R-5	
FOR COMPLIANCE				
8.	Original Application No. 130/2013	Gulab Meena Vs. State of Rajasthan & 5 Ors.	Mr. Dharmendra Sharma, Adv. Counsel for - Applicant Mr. Sandeep Singh, Adv. Mr. S.K. Verma Adv.	
9.	Original Application No. 119/2013	Villagers of Village Doongri Khurd Vs. State of Rajasthan	Mr. Sandeep Singh, Adv. for R-1, & R.P.C.B:	
ON DEFAULT				
10.	Original Application No. 138/2014	Mahadev Das Bhinji Vs. Union of India & Ors.	Mr. Rajesh Chand, Advocate	Non Compliance of Hon'ble Bench Order dt. 03/09/14